

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3138
ANSWERED ON:23.03.2005
LEVY ON MARITIME DEVELOPMENT
Thakkar Smt. Jayaben B.

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government had fixed levy on maritime development amounting to Rs.50 per M.T.;
- (b) if so, the details thereof;
- (c) whether the Government proposes to review the rate of levy; and
- (d) if so, by when it is likely to be done?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a)to(d): The draft policy for the Maritime Sector (Ports, Merchant Shipping and Inland Water Transport) envisages that part of the finances for implementation of this policy will also be raised through the levy of a nominal maritime development cess for a period of 10 years, say at a modest rate of 5 paise per kilogram of foreign going cargo passing through the Indian ports and two paise per kilogram for coastal and low value cargo. The policy is at draft stage.